

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
TAKSHASHILA HEIGHTS INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Takshashila Heights India Private Limited
2.	Date of incorporation of corporate debtor	27 th July, 2017
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45100GJ2017PTC098463
5.	Address of the registered office and principal office (if any) of corporate debtor	Block-B, F, P No. 583(B,C) Paiki, T.P No 3/5, Takshashila Elegana, beside FortunePark Hotel, Towards nagri Hospital from Gujarat, Ellisbridge, Ahmedabad, Ahmadabad City, Gujarat, India, 380006.
6.	Insolvency commencement date in respect of corporate debtor	21 st January, 2026
7.	Estimated date of closure of insolvency resolution process	20th July 2026, being 180 th day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as the interim resolution professional	Orion Resolution & Turnaround Private Limited Registration No. of IPE- IBBI/IPE-0089/IPA-3/2023-24/50066 Registration No. as an IP – ICAI/IPE/0016 Abhijit Gokhale, Authorized IP/ Director,
9.	Address and e-mail of the interim resolution professional, as registered with the Board	811, Meadows Sahar Plaza Sub Plot A Building No, 6 AK Road Next to Kohinoor Continental Mumbai -400059 RegisteredEmail-id : ipe@orionipe.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Orion Resolution & Turnaround Private Limited: 811, Meadows Sahar Plaza Sub Plot A Building No, 6 AK Road Next to Kohinoor Continental Mumbai -400059 Correspondence Email ID: cirp.thipl@gmail.com
11.	Last date for submission of claims	4 th February, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<ol style="list-style-type: none"> Mr. Manish Lalji Dawda Reg.no. IBBI/IPA-001/IP-P-02506/2021-2022/13797 Address: 205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016 Email id: jp.dawdamanish@gmail.com Mrs. Indira Suresh Vora Reg.no. IBBI/IPA-001/IP-P01264/2018-2019/12000 Address: A2, Shivpujan Duplex.Nr. Shail Ganga Society, Chandkheda, Ahmedabad, Gujarat ,382424 Email id: indira.vora@yahoo.com Mr. Manish Kumar Bhagat Reg.no. IBBI/IPA-001/IP-P00856/2017-2018/11438 Address: Block B-1204, Shilp Corporate Park,B/S Aaron Spectrum, Rajpath Road,Bodakdev ,Ahmedabad,Gujarat ,380054 Email id: mbhagat2003@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Web Link: https://ibbi.gov.in/ips-register/registered-ips

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **TAKSHASHILA HEIGHTS INDIA PRIVATE LIMITED** vide order no. CP(IB)/104/(AHM) 2024 on 21st January, 2026

The creditors of **TAKSHASHILA HEIGHTS INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 4th February, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (Homebuyers) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties

Date: 23rd January, 2026
Place: Mumbai.

Sd/-
Abhijit Gokhale,
Authorized IP/ Director,
Orion Resolution & Turnaround Private Limited
Interim Resolution Professional of Takshashila Heights India Private Limited
Registration No. of IPE- IBBI/IPE-0089/IPA-3/2023-24/50066
Registration No. as an IP – ICAI/IPE/0016
Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala
Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400059.
Registered Email Id of IPE: ipe@orionipe.com
Process specific e-mail ID for correspondence: cirp.thipl@gmail.com
AFA valid upto 31st December, 2026

